

95. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA. No.166/252/HDB/2018
NAME OF THE COMPANY	Phytogreens Exol Private Limited
NAME OF THE PETITIONER(S)	Phytogreens Exol Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DILIP RONDLA	PCS	sdiliprondla@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Dilip Rondla, PCS for the Petitioner. Issue notice to the RoC to submit his report with in 3 weeks . Post the case on 13.04.2018.


Member (Tech)


Member (Judl)